

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 487/TT/2014

Subject : Petition for approval under sub-section (4) of Section 28 and Section 79(1)(d) of Electricity Act, 2003 for determination of Fees and Charges for Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links (Part-II) in Southern Region for the period 2009- 14 block

Date of hearing : 22.3.2016

Coram : Shri Gireesh. B. Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 13 others

Parties present : Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri M.M Mondal, PGCIL
Shri S.K Venaktesan, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Anshul Garg, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition has been filed for determination of Fees and Charges for Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links (Part-II) in Southern Region for the period 2009- 14 block.

2. None appeared on behalf of the respondents.
3. The Commission directed the petitioner to submit the following information on affidavit, with an advance copy to respondents by 11.4.2016:-
 - a) Breakup of optical fiber length covered and claimed in various petitions.
 - b) Segregated apportioned approved cost for the assets and basis of apportionment.
 - c) Year-wise details of the actual O&M cost .
 - d) RLDC certificate on usage of assets. Whether communication signal has been established?



4. The Commission further directed the petitioner to file the above said information within the specified time. In case, the information is not filed within the said date, the matter shall be decided based on available records.

5. Subject to the above, order in the petition was reserved.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)

